

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.143/2021

Date of Decision: 25<sup>th</sup> February, 2021

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)  
RAVINDER KAUR, MEMBER (J)

Mr. Nitin Shahaji Khandare  
Age 31 years, Occupation Service,  
Residing at Railway Quarter,  
Gautam Wadi, Akot File,  
Akola District, Maharashtra.

... *Applicant*

(By Advocate Shri Milind Ashok Ingole)

**VERSUS**

1. Union of India, Through its  
The General Manager of Railway,  
Ministry, Notice to serve to  
Government Pleader at Mumbai Office,  
Mumbai.
2. Sr. Divisional Railway Manager (DRM)  
Regional Railway Manager,  
Bhusawal.
3. Senior Divisional Office,  
DEN(CO), Bhusawal,  
Tal. Bhusawal,  
District Jalgaon,  
Khandesh - 425 201.
4. Sr. Assistant Divisional Engineer (W)  
(Aden) Through the Nitish Kumar,  
Akola, Maharashtra - 444 001.
5. Sr. Assistant Divisional Engineer  
(Aden) Central Railway, Manmad  
Nashik, Maharashtra - 444 001. ... *Respondents*

Proceeding conducted through videoconferencing with  
consent of counsel for the applicant

ORDER (ORAL)

Per: Ravinder Kaur, Member (J)

Present:

Advocate Shri Milind Ashok Ingole for the applicant.

2. Heard Shri Ingole for sometime on admission.
3. It is observed that the verification to contents of OA is not as per the law and despite objections raised by the Registry, the applicant has not filed correct verification to the OA.
4. Hence, on this technical ground, the Original Application is dismissed. However, the applicant is at liberty to file a fresh OA with proper verification. No order as to costs.

(Ravinder Kaur)  
Member (J)

(Dr. Bhagwan Sahai)  
Member (A)

ma.

*JD  
8/03/21*